	Annexure-7 Name of the corporate debtor: M/s Rajguru Developers Private Limited; Date of commencement of CIRP: 24-04-2024; List of creditors as on: 12-09-2025													
List of operational creditors (Government dues)														
SI. No.	Details of claimant		Details of claim received						Amount of	Amount of any mutual		Amount of		
	Department	Government	Date of receipt	Amount claimed		Nature of claim	Whether related party?	% of voting share in CoC	contingent claim	dues, that may be set-off		claim not a dmitted	Remarks, if any	
	GST Dept.		21-06-2024	₹ 75,26,197.00	₹ 75,26,197.00	unsecured	No						-	
:	Brihanmumbai Municipal Corporation		19-12-2024	₹ 9,82,63,970.00	₹ 1,20,74,727.00	unsecured	No		-	-	-		In addition to the amount admitted, an amount of Rs. 7,12,934.00 has been treated as CIRP cost for the dues that arose after ICD.	
	TOTAL			₹ 10,57,90,167.00	₹ 1,96,00,924.00	-	-	-	-	-	-	-		